

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: LML Limited Date of Commencement of Liquidation: 09-04-2018; List of Stakeholders as on Date: 30-09-2021; Name of IP: Mr. Arun Gupta; Process Number: 1; Last 5 digit of registration number: 10095

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		620683		620683				NA
2	Liquidation costs incurred till date		77143939		77143939				NA
3	Secured financial creditors	9	5152400431	9	3714887488		1437512943		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	2	21799004	2	21799004				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	1492	2108017374	3585	655845550		1678225147		<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	604	1007067650	2756	431851236		732819808		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	8	1644403746	8	1592874313		51529433	180046934	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	379	3048109498	379	1590437857		1458023540	27489995	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	15	815154080	15	815029430		124650		<a href="#">Annexure 9</a>
<b>Total</b>		<b>2509</b>	<b>13874716405</b>	<b>6754</b>	<b>8900489500</b>	<b>0</b>	<b>5358235521</b>	<b>207536929</b>	